

ITEM NO.101

COURT NO.5

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5975/2023

K. BABU

Appellant(s)

VERSUS

M. SWARAJ & ORS.

Respondent(s)

([PART HEARD BY : HON'BLE ANIRUDDHA BOSE AND HON'BLE SANJAY
KUMAR, JJ.]

IA No. 238432/2023 - STAY APPLICATION)

Date : 24-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Romy Chacko, AOR

For Respondent(s) Mr. P. V . Dinesh, Adv.
Ms. Anna Oommen, Adv.
Mr. P. S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Ms. Miranda Solaman, Adv.
Mr. Kamal Kant, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Adjourned for the day.

The interim order passed by this Court shall continue until
the next date of hearing.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR